**Subsidy on Education Loan**

†21. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

be pleased to state:

(a) the aims and objectives including salient features of the Central Sector Interest Subsidy Scheme on educational loans;

(b) the total number of such students who have availed benefits of their scheme during the last three years and the current year and the percentage of such students out of the said number, who have availed benefits of their scheme for higher education in the country particularly in West Bengal and Jharkhand; and

(c) whether the Government has been achieving the aims and objectives of the scheme ever since its implementation, if so, the details thereof?

**A N S W E R**

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL ‘NISHANK’)

(a): Department of Higher Education, Ministry of Human Resource Development is implementing the Central Sector Interest Subsidy (CSIS) Scheme. The Scheme was launched in the year 2009 and revised with effect from 01.04.2018.

(i). The aims and objectives of the Scheme are that no student desiring to pursue higher education is denied of the opportunity if he/she is financially poor. The Scheme enables students from Economically Weaker Sections (EWS) to access higher education.

(ii). Salient features of the Scheme are as follows:-

- The Scheme is based on the Model Educational Loan Scheme of Indian Banks Association (IBA).
- Scheme provides full interest subsidy during the period of moratorium (course period plus one year) on Education Loans upto Rs. 7.5 Lakhs taken by students belonging to Economically Weaker Sections (EWS) under the Model Educational Loan Scheme of the Indian Banks Association.
- Students enrolled in professional/ technical courses only from National Assessment and Accreditation Council (NAAC) accredited Institutions or professional/ technical programmes accredited by National Board of
Accreditation (NBA) or Institutions of National importance or Centrally Funded Technical Institutions (CFTIs) are eligible.

- Parental income ceiling is Rs.4.5 lakh per annum under the scheme.
- Subsidy is admissible only once either for undergraduate or for post-graduate or for integrated course.

(b)

<table>
<thead>
<tr>
<th>Year</th>
<th>Total number of beneficiaries</th>
<th>Total number of beneficiaries in West Bengal</th>
<th>Total number of beneficiaries in Jharkhand</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>Total Percentage</td>
<td>Total Percentage</td>
</tr>
<tr>
<td>2016-17</td>
<td>146632</td>
<td>2724</td>
<td>2614</td>
</tr>
<tr>
<td>2017-18</td>
<td>132825</td>
<td>2707</td>
<td>2305</td>
</tr>
<tr>
<td>2018-19</td>
<td>88825</td>
<td>2611</td>
<td>1872</td>
</tr>
</tbody>
</table>

(c) Yes, till date 27,32,169 number of beneficiaries have been benefitted under the scheme with the total subsidy claim of Rs. 13593.86 crore, which is substantial.

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